

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR.

Review Application No. 38/2004

in OA.19/2003

Jabalpur, this the 2nd day of June, 2004.

Narayan Kumar Shrivastava
S/o Shri B.P. Srivastava,
Law Assistant,
Under Senior Deputy General Manager,
General Administration,
West Central Railway,
Jabalpur.Applicant

versus

1. Union of India through
The General Manager,
West Central Railway,
Jabalpur.
2. Sr.Deputy General Manager,
West Central Railway, Jabalpur.
3. Additional Divisional Railway Manager,
West Central Railway, Jabalpur.
4. Senior Divisional Personnel Officer,
West Central Railway, JabalpurRespondents

O R D E R (in circulation)

By Mr. G. Shanthappa, Judicial Member-

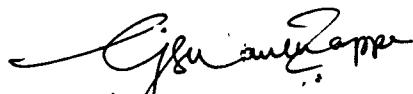
The above RA is filed by the applicant in the OA to review the order dated 23.3.2004 in OA.19/2003. This Tribunal has considered the case of the applicant on the basis of the records available and also the IREM and Rule 7 of the Central Railway. When the Tribunal has considered the case of the applicant and also the submission made by the respondents, we do not find any clerical or typographical error or arithimatical mistake in the order passed by this Tribunal in OA.19/2003. It is settled legal position that the

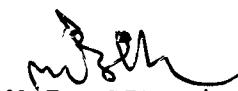


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review proceedings are to be strictly confined to the ambit and scope of Order 47 Rule 1 CPC. In exercise of the jurisdiction under Order 47 Rule 1 CPC, it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered has a limited purpose and cannot be allowed to be an appeal in disguise (See-Parison Devi Vs. Sumitri Devi and others, JT 1997 (8) SC 480).

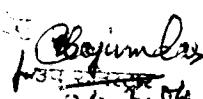
2. In view of the foregoing, we do not find any merit in this RA and is accordingly rejected at the circulation stage itself.


(G. SHANTHAPPA)
JUDICIAL MEMBER


(M.P. SINGH)
VICE CHAIRMAN

kam

पूछांकन रां ओ/ज्ञा.....उत्तराखण्ड, दि.....
प्रविधिमित्र दिव्या दिव्या
(1) रामेश, उत्तराखण्ड विधायिका, उत्तराखण्ड
(2) अमरेश कुमार, उत्तराखण्ड विधायिका, उत्तराखण्ड
(3) प्रदीप, उत्तराखण्ड विधायिका, उत्तराखण्ड Ms. P.L. Shrivastava
(4) विजय, उत्तराखण्ड विधायिका, उत्तराखण्ड M.N. Banerjee
सूचना द्वारा आवायन नहीं है।


B. B. Singh
24.8.04


Issued
On 24-8-04
B. B. Singh